



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Promotion in J&K Legal (Gazetted) Service.

Government Order No: **6131** -LD(Estt) of 2017.
Dated : 27 - 12 - 2017.

Pending confirmation by the Departmental Promotion Committee/Public Service Commission, sanction is hereby accorded to the officiating promotions of the following Deputy Legal Remembrancers as Additional Secretaries in their own pay and grade, with charge allowance as admissible under rules:-

S/Shri

- i. P. L. Sharma;
- ii. Qureshi Tariq Mehmood;
- iii. Mohammad Arif Khan;
- iv. Mtr. Yasmeen Choudhary;
- v. Altaf Hussain; and
- vi. Javid Ahmad Shagoo.

Consequent upon the above, the following transfers and postings are hereby ordered with immediate effect:-

1. Mr. P. L. Sharma on his placement as Additional Secretary is transferred from the Office of Board of Professional Entrance Examination, J&K and posted in the Finance Department;
2. Mr. Qureshi Tariq Mehmood on his placement as Additional Secretary is transferred from Social Welfare Department and posted in the General Administration Department;
3. Mr. Mohammad Arif Khan on his placement as Additional Secretary is transferred from Directorate of Litigation, Jammu and posted in the Animal/Sheep Husbandry Department vice Mr. Javid Ahmad Shagoo;
4. Mtr. Yasmeen Choudhary on her placement as Additional Secretary is transferred from the office of Chief Engineer, PHE, Jammu and posted in the office of Vigilance Commission, J&K;

